

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 19 & 1 of 2013**

**Dated : 29<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Kerala State Electricity Board**

**...Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission ...Respondent (s)**

**Counsel for the Appellant (s): Mr. M.T. George**

**Counsel for the Respondent(s): Mr. Ramesh Babu M.R.**

**ORDER**

Post the matter for further hearing on **30.5.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**mk/kt**